

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA

UNSTARRED QUESTION NO. : 1114

(TO BE ANSWERED ON THE 5th February 2026)

EXPANSION OF MANGALORE INTERNATIONAL AIRPORT

1114. SHRI CAPTAIN BRIJESH CHOWTA

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government proposes to expand Mangalore International Airport to cater to increasing passenger and cargo traffic and if so, the details thereof;
- (b) whether there are proposals to develop Mangalore as a logistics hub or an epicentre for trade and connectivity on the west coast, leveraging its strategic location in the said region and if so, the details thereof;
- (c) the steps being taken to promote Mangalore as a key connecting point for air travel to Lakshadweep, including commencement of new flight routes and infrastructure development; and
- (d) the initiatives proposed to integrate the said airport with other transportation modes to enhance seamless connectivity for passengers and cargo?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b): Airports Authority of India (AAI) has leased out Mangaluru International Airport to Mangaluru International Airport Limited (MgIAL) for operations, management and development under Public Private Partnership (PPP). Mangaluru airport has a cargo terminal with a capacity of 9,000 MT, with the current utilization level at around 50-55% of the installed capacity. The existing terminal building at Mangaluru Airport is built across 48,574 square metre of area with the handling capacity of 2 Million Passengers Per Annum (MPPA).

Expansion / modernisation of airport infrastructure is a continuous process, which is undertaken by the Airport Operator(s) depending upon traffic demand, land availability, commercial feasibility, operational requirements for safety of aircraft operation and demand from airlines, etc.

(c): Currently, there are no flights connecting Mangaluru Airport to Lakshadweep. With the repeal of Air Corporation Act in March 1994, the Indian domestic aviation was deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate subject to compliance of Route Dispersal Guidelines (RDGs) issued by the Government and flight schedules approved by the Directorate General of Civil Aviation (DGCA).

(d): Mangaluru Airport is situated about 7 km from the city. The New Mangalore Port lies around 15 km away. Mangaluru Junction Railway Station is about 11 km and Mangaluru Central Railway Station is about 14 km from the airport. Further, Mangaluru Airport has road access through NH -66.
